

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 02/08.2016

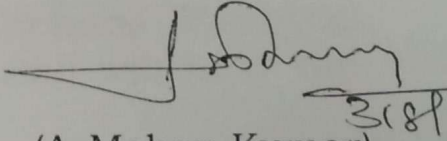
ORDER NO. 91 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 88 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 4.8.2016 at 10:30 A.M. Service Tax Single Member Bench matters listed before Hon'ble Shri M.V. Ravindran, Member (Judicial) will be taken up by Hon'ble Ms. Archana Wadhwa, Member (Judicial).

On this day Customs and Service Tax Division Bench shall stand adjourned.

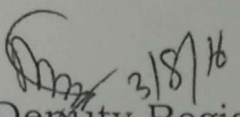
By Order



(A. Mohan Kumar)
Registrar

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3/8/16
Deputy Registrar